## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 57(ND)2014 CA. NO.

PRESENT:

SH. R.VARDHARAJAN HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: M/s Sh. Manmeet Singh Vs. M/s. Techcomp India Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Amar Bahadier Bingle Advocate Petthones Absurfach

## ORDER

Learned counsel for the petitioner is present. None for the respondents. List on 05.12.2016 for the appearance of the respondents and for arguments.

(R. Varadharajan)

Sd1-

Member (Judicial)

(Maharaj Krishan Hanjura)

Sd1-

Member (Judicial)